

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

APPLICATION NUMBAER

:

PETITION NUMBER

: TCP/102/2016

NAME OF THE PETITIONER(S)

: S. K. Ganesan & 4 others

NAME OF THE RESPONDENT(S)

: Balaji Rubber & Reclaims pvt ltd & 8 ors

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A. Srinastara
for B. Dhanaraj

Counsel for R & S


S. Srin

D. Jayalakshmi

counsel for petitioner

Sandeep Kumar

Counsel for Respondent



Sen. Cibi Vishnu

ORDER

PCS appeared for the petitioner. Representing counsel for the respondents are present and stated that the matter is pending before the NCLAT in relation to the orders passed by this Bench. Both the parties prayed for time for making submissions. At their request time is enlarged. Put up on 17.01.2018.

-Sd/-
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

-Sd/-
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)